

Providing loans at concessional rates to Industries

4214. SHRI V. TULSIRAM : Will the Minister of INDUSTRY be pleased to state :

(a) whether Government have taken a final decision in respect of the industries in the country for providing loans at concessional rates of interest and manufacturing fuel efficient equipment;

(b) the State-wise break-up of such industries in the country;

(c) the number of such industries in Andhra Pradesh;

(d) the amount to be given to industries in each State; and

(e) the terms and conditions of loans to be given to the industries ?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT (SHRI M. ARUNACHALAM) : (a) to (e) It is not understood which particular scheme the Hon'ble Member is having in mind. However, it may be mentioned that, with a view to encouraging industrial units to manufacture or install renewable energy or energy saving systems, IDBI extends financial assistance at concessional rates of interest not exceeding 12.5%. The scheme is applicable irrespective of the State in which the units are located.

Further, under the scheme for modernisation assistance, concessional finance is available for financing modernisation scheme which include, *Inter alia*, energy saving/energy efficient systems. Rate of interest applicable under the modernisation scheme is 11.5%. Convertibility clause does not apply to assistance under modernisation scheme.

Use of coir mats instead of woollen carpets in Government Offices

4215. SHRI VAKKOM PURUSHOTHAMAN : Will the Minister of INDUSTRY be pleased to state :

(a) whether Government are aware

that coir mats are very cheap substitutes for woollen carpets; and

(b) whether Government propose to give instructions to use coir mats instead of woollen carpets in all the Government offices and official buildings under the Union Government ?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT (SHRI M. ARUNACHALAM) : (a) Yes, Sir.

(b) The Central Government Departments, State Governments, Public Undertakings and Corporations as also grantee-Institutions of the Government have already been requested to use Coir mats and mattings in the public buildings.

World Bank offer to finance construction of HBJ pipeline

4217. DR. B.L. SHAIKESH : Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state :

(a) whether the World Bank has offered to finance the construction of the HBJ pipeline;

(b) if so, to what extent; and

(c) whether Government have decided to take this Bank assistance ?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI CHANDRA SHEKHAR SINGH) : (a) No, Sir; this project is not included in the current year's lending programme of the World Bank;

(b) and (c) : Do not arise.

Appointment of Judges of Supreme Court on Commissions and Committees

4218. SHRI SATYENDRA NARAYAN SINHA : Will the Minister of LAW AND JUSTICE be pleased to state :

(a) the number of judges of the Supreme Court who have been assigned for various enquiries under